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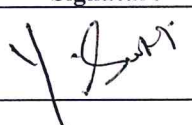
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

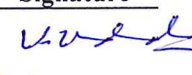

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/160/241/HDB/2017
NAME OF THE COMPANY	Nandan Cleantec Limited
NAME OF THE PETITIONER(S)	Maxnew Trading Pte Limited
NAME OF THE RESPONDENT(S)	Nandan Cleantec Limited & (5) Others
UNDER SECTION	58,59,213&241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for Petitioner	suryacorporatelawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	counsel for Respondent	9542239039 vv22@venggaassociates.com	
J. Pradeep Kumar	Advers	8008668871	
	for R-3		

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri V. Venkata Rami Reddy and Shri J. Pradeep Kumar, Learned Counsels for the Respondents.

The case is already admitted by an order dated 22.08.2017. The Learned Counsel for the Respondents wanted to file a counter on several pleadings including the maintainability of the Petition. Post the case for final hearing on 17.10.2017.

  
Member (T)

  
MEMBER (J)

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